

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-5**  
New IA 3621/2020  
in  
IB-753(ND)/2020

**IN THE MATTER OF:**

Spectrum Talent Management Pvt. Ltd.

....**OPERATIONAL CREDITOR**

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 14.09.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Ms. Surbhi Gupta, Advocate

For the Respondent/CD :

For the Intervener :

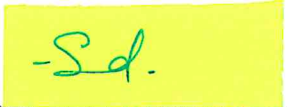
**ORDER**

**IA 3621 of 2020**

Counsel for the Applicant is present and prayed for early hearing of the main petition i.e. IB 753 of 2020. The Application is **allowed**.

The Registry is directed to list the main matter i.e. IB-753 of 2020 on 05.10.2020.

  
(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

Surjit